

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/ 9984 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jyotisikha Choudhury,
Trainee Officer,
Deputy Registrar (Judicial),
Gauhati High Court, Guwahati.

Dated Guwahati, the 30th September, 2024.

Sub:- **Casual leave.**

Ref:- Your letter dated 18.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.10.2024**, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/9985-9986 /A, dated , 30-09-24

Copy to:

1. The Chief Judicial Magistrate, Nagaon, Assam.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Smti